

STATEMENT	
<i>Grants and loans paid by the Government of India to National Sports Organizations on the recommendation of the All India Council of Sports</i>	
National Sports Organizations to which grant or loan was paid	Amount paid as grant
1956-57	Rs.
Basketball Federation of India .. ..	5,000
Table Tennis Federation of India .. ..	24,864
Volleyball Federation of India .. ..	29,590
All India Lawn Tennis Association .. ..	9,221
Indian Hockey Federation .. ..	19,500
Inter University Board .. ..	11,002
All India Lawn Tennis Association .. ..	15,000
Inter University Board .. ..	14,645
Indian Weight Lifting Federation .. ..	10,000
National Rifle Association .. ..	15,000
Indian Hockey Federation .. ..	26,424
Wrestling Federation of India .. ..	6,042
Badminton Association of India .. ..	9,158
Indian Olympic Association .. ..	2,00,000
Board of Control for Cricket in India .. ..	46,455
<b>TOTAL</b>	<b>4,41,901</b>
	Amount paid as interest-free loan
Indian Olympic Association .. ..	1,10,500
<b>GRAND TOTAL</b>	<b>5,52,401</b>

National Sports Organizations to which grant was paid	Amount paid as grant
1957-58	Rs.
Volleyball Federation of India .. ..	34,157
Badminton Association of India .. ..	4,044
Board of Control for Cricket in India .. ..	2,000
Basketball Federation of India .. ..	4,308
Basketball Federation of India .. ..	3,850
Indian Hockey Federation .. ..	3,850
Badminton Association of India .. ..	3,850
<b>TOTAL</b>	<b>56,059</b>

#### TAKING OVER OF THE PANNA DIAMOND MINES

\*64. SHRI AMOLAKH CHAND: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether Government have decided to take over the Panna Diamond Mines in Madhya Pradesh and propose to adopt mechanised exploitation of those mines; and

(b) whether a corporation is proposed to be set up shortly to take up this work?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) and (b). Government is pursuing a suggestion to take over the Panna Diamond Mines in Madhya Pradesh. It is too early as yet to say what method of exploitation it will be necessary to adopt and whether a corporation or some other form of organisation will be the most suitable.

#### CENTRAL DRUG RESEARCH INSTITUTE, LUCKNOW

\*74. SHRI V. VENKATARAMANA: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether it is a fact that the Central Drug Research Institute, Lucknow has not been recognised as an institute for advanced research work by some of the Indian universities;

(b) if so, which are those universities; and

(c) what are the reasons for such non-recognition?

THE MINISTER OF EDUCATION AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) No, Sir.

(b) and (c). Do not arise.

#### WALL STREET LOAN FOR TISCO

\*80. MOULANA M. FARUQI: Will the Minister of FINANCE be pleased to state:

(a) whether the Tata Iron and Steel Company has recently contracted a loan of 16 to 18 million dollars from Wall Street, New York for the expansion of their steel plant at Jamshedpur with the Government of India standing as a guarantee for the loan; and

(b) if so, what are the terms of the contract?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): The Government of India have agreed to stand guarantee for a further loan from the World Bank to Tata Iron and Steel Company for its expansion programme and it is probable that certain banks in the United States may participate in such a loan. The matter has however not yet been finalised.

#### OCCURRENCE OF PYRITES CRYSTALS IN MAHASU DISTRICT

\*81. MOULANA M. FARUQI: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether crystals of pyrites have recently been found to occur in the

rocks near Matiana in Mahasu district on the Hindustan-Tibet Road; and

(b) whether a detailed survey of that area has been taken up to explore the zones of minable pyrite concentrations?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) Samples collected from the area are under examination in the Geological Survey of India. If the results are found encouraging, detailed sampling will be undertaken by the Geological Survey of India in the next field season to assess the potentiality of the area.

#### DEATH DUTY

24. DR. R. B. GOUR: Will the Minister of FINANCE be pleased to state the amount of death duty collected in each State during each year since it was first levied?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): A statement showing collections of Estate Duty yearwise and Statewise is given below. [See Appendix XIX, Annexure No. 9.]

#### ESTABLISHMENT OF ENGINEERING COLLEGES UNDER THE SECOND PLAN

25. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state the places where (i) engineering colleges and (ii) junior technical schools are proposed to be opened during the Second Plan period?

THE MINISTER OF EDUCATION AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): A statement giving the required information is laid on the Table of the House. [See Appendix XIX, Annexure No. 10.]